NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/206/2016

NAME OF THE PETITIONER(S)

: A. Ramasubbu

NAME OF THE RESPONDENT(S)

: M/s ANRA Pharmaceuticals Private Limited & 2 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Sm. Meea mohidoon

for Thon

Kesthi Krishna

April Jain

For T. K. Rhaskan

Counsel for Pettin Marant!:dan
Connect for Reported Bht.

ORDER

Counsel representing both the parties are present and prayed time for making submissions in relation to the stage of appeal pending before the NCLAT against the order passed by the Division Bench on 26.2.2017. Time extended at their request. Put up on 29.11.2017 at 10.30 A.M.

- Sd-

K Anantha Padmanabha Swamy Member (Judicial)